

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *64**

TO BE ANSWERED ON FEBRUARY 06, 2020

HOUSING FOR URBAN POOR

NO. *64. SHRI ASADUDDIN OWAISI:

SHRI SYED IMTIAZ JALEEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the scheme of housing for urban poor under Pradhan Mantri Awas Yojana (Urban) was launched in June 2015 with the aim to build 1.12 crore houses;

(b) if so, the total number of houses handed over to the beneficiaries so far and the steps taken to achieve the said target;

(c) whether the Government has recently sanctioned 6.5 lakh houses under the scheme and if so, the details thereof, State-wise;

(d) the total funds released by the Government under the scheme to the States; and

(e) the cost sharing ratio of Centre and States under the Scheme?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

[SHRI HARDEEP SINGH PURI]

(a) to (e): A statement is laid on the Table of the Sabha.

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**STATEMENT REFERRED TO IN THE LOK SABHA STARRED
QUESTION NO. *64 DUE FOR 06.02.2020 REGARDING
“HOUSING FOR URBAN POOR”**

(a) & (b): Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] was launched on 25.06.2015 for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 1.12 crore.

Based on the project proposals received so far from the States/UTs, a total 1,03,22,560 houses have been sanctioned under the Scheme; out of this, 60,50,991 are at various stages of construction and 32,07,573 are completed/delivered.

Further, States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.

(c): Yes, Sir. A total 6,70,239 houses were sanctioned in the month of December, 2019. State/UT-wise details are at annexure - I.

(d): Central Assistance of Rs. 63,676.50 crore has been released so far to the States/UTs under the scheme.

(e) Central Government provides different levels of financial assistance under following four verticals of the Scheme:

S. No.	Vertical	Central Assistance per house
1.	In-situ Slum Redevelopment (ISSR)	Rs. 1.00 lakh
2.	Credit Linked Subsidy Scheme (CLSS)	Interest subsidy of 6.5%, 4% and 3% on housing loan amounts upto Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh respectively for beneficiaries belonging to Economical Weaker Section (EWS)/Lower Income Group (LIG), Middle Income Group-I (MIG-I) and MIG-II categories.
3.	Affordable Housing in Partnership (AHP)	Rs. 1.50 lakh
4.	Beneficiary-led individual house construction/enhancements (BLC)	Rs. 1.50 lakh

Central Assistance under PMAY(U) for different verticals is fixed for all States/UTs notwithstanding topographical/geographical differences across the country. Further, States/UTs also make different levels of financial assistance to the beneficiaries under AHP and BLC verticals of the scheme. State/UT-wise details are at Annexure – II.

State/ UT wise details of Central assistance and Houses Sanctioned recently during the month of December 2019 under PMAY(U)

S. No.	State	Central Assistance Sanctioned (Rs. in Cr)	Number of Houses Sanctioned
1	A&N Island (UT)	-	-
2	Andhra Pradesh	5,574.50	3,71,184
3	Arunachal Pradesh	-	-
4	Assam	306.47	20,438
5	Bihar	147.19	9,747
6	Chandigarh (UT)	0.21	8
7	Chhattisgarh	8.86	348
8	D&N Haveli (UT)	0.55	22
9	Daman & Diu (UT)	0.33	16
10	Delhi (NCR)	9.40	416
11	Goa	0.48	22
12	Gujarat	393.51	19,566
13	Haryana	14.25	569
14	Himachal Pradesh	0.53	25
15	J&K (UT)	121.77	8,104
16	Jharkhand	40.27	231
17	Karnataka	415.66	26,799
18	Kerala	57.68	3,634
19	Ladakh (UT)	-	-
20	Lakshadweep (UT)	-	-
21	Madhya Pradesh	259.18	14,355
22	Maharashtra	351.36	18,171
23	Manipur	0.04	2
24	Meghalaya	-	-
25	Mizoram	1.29	81
26	Nagaland	-	-
27	Odisha	170.34	11,311
28	Puducherry (UT)	0.24	13
29	Punjab	163.92	10,693
30	Rajasthan	18.96	874
31	Sikkim	0.01	1
32	Tamil Nadu	531.69	32,199
33	Telangana	28.10	1,226
34	Tripura	36.04	48
35	Uttar Pradesh	1,838.09	1,19,040
36	Uttarakhand	2.46	112
37	West Bengal	21.37	984
Total		10,514.75	6,70,239

Details of State/UT-wise financial contribution under AHP and BLC verticals of PMAY (U)				
Sl. No.		State	BLC (Rs. in lakh)	AHP (Rs. in lakh)
1	States	Andhra Pradesh	1.00	1.50
2		Bihar	0.50	0.50
3		Chhattisgarh	0.81	2.50
4		Goa	2.00	2.00
5		Gujarat	2.00	1.50
6		Haryana	1.00	1.00
7		Jharkhand	0.75	1.50
8		Karnataka	1.2-1.8	1.50
9		Kerala	2.50	5.00
10		Madhya Pradesh	1.00	1.50
11		Maharashtra	1.00	1.00
12		Orissa	0.50	0.00
13		Punjab	0.25	0.00
14		Rajasthan	0.00	0.00
15		Tamil Nadu	0.60	6.00
16		Telangana	0.00	Free housing
17		Uttar Pradesh	1.00	1.00
18		West Bengal	1.93	0.00
19	N-E Hilly States	Arunachal Pradesh	0.00	0.00
20		Assam	0.50	0.50
21		Himachal Pradesh	0.15	0.00
22		Manipur	0.00	0.00
23		Meghalaya	0.00	0.00
24		Mizoram	0.00	0.00
25		Nagaland	0.00	0.00
26		Sikkim	0.00	0.00
27		Tripura	0.16	0.00
28	Uttarakhand	0.50	1.00	
29	Union Territories	A&N Island (UT)	0.00	0.00
30		Chandigarh (UT)	0.00	0.00
31		D&N Haveli (UT)	1.29	3.33
32		Daman & Diu (UT)	1.96	1.28
33		Delhi (NCR) ~	0.00	0.00
34		Jammu & Kashmir	0.16	0.16
35		Ladakh	0.16	0.00
36		Puducherry (UT)	0.50	0.00